

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

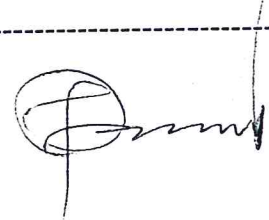
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/239/ (IB)/2017
NAME OF THE PETITIONER(S) : WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM
NAME OF THE RESPONDENT(S) : HTL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Sai Prasad
A

Advocate
Counsel for Respondent



ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and filed memo. It is taken on record without prejudice to the rights and contention of the Respondent. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed. Put up on **23.11.2017 at 10.30 A.M.**

- Sd -
MEMBER (TECHNICAL)
ghk

- Sd -
MEMBER (JUDICIAL)